

0

ITEM NO.36

REGISTRAR COURT.1

SECTION II

S U P R E M E C O U R T O F I N D I A
RECORD OF PROCEEDINGS

BEFORE THE REGISTRAR M.A. SAYEED

Petition(s) for Special Leave to Appeal (Crl) No(s).10380/2013

ZULFIQAR

Petitioner(s)

VERSUS

STATE OF U.P

Respondent(s)

(With appln(s) for bail and office report)

Date: 31/03/2014 This Petition was called on for hearing today.

For Petitioner(s)

Mr. Yadunandan Bansal, Adv.

Mr. Rauf Rahim, Adv.

Mr. Shakil Ahmed Syed, Adv.

For Respondent(s)

UPON hearing counsel the Court made the following

O R D E R

Sole respondent being State Authority be served through standing
counsel. Dasti allowed.

List again on 17.7.2014.

|
|
|

|
|
|

| (M.A. SAYEED)
| REGISTRAR
|

|
|
|

rd